

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO.1784
TO BE ANSWERED ON 13TH DECEMBER, 2023**

IMPLEMENTATION OF ONORC

1784. SHRI MANOJ TIWARI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the measures taken to assist and uplift migrant workers and beneficiaries of the National Food Security Act (NFSA); and**
- (b) the comprehensive list of States and Union Territories that have successfully implemented the ONORC programme up to the present date?**

A N S W E R

**MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)**

(a) & (b): The Department has implemented nationwide portability of ration cards, popularly known as One Nation One Ration Card (ONORC) plan in August 2019 with 4 states and by the end of June 2022 ONORC was operational across all 36 States/UTs of the country. Since its inception around 124 Crore portability transactions have been recorded under the ONORC plan, which includes both inter-State and intra-State transactions ensuring the food security of around 80 Crore Pradhan Mantri Garib Kalyan Anna Yojna (PMGKAY) beneficiaries in the country.

ONORC plan is proving to be especially beneficial to the migrant labourers, internally displaced persons (IDPs) etc. who frequently change their place of dwelling in search of temporary employment. As part of the initiative, beneficiaries are empowered to lift their entitled foodgrain from any Fair Price Shop (FPS) of their choice, anywhere in the country, by using their existing ration card/Aadhaar card with biometric authentication on an electronic Point of Sale (ePoS) device. ONORC also enables the family members of such migrant beneficiaries back home (in the village/hometown) to lift the part / balance foodgrains on the same ration card.

ONORC has also facilitated the migrant beneficiaries/ family members to choose any Fair Price shop of their choice without being dependent on visiting only the tagged FPS in their ration cards. Such flexibility was not available earlier under the traditional PDS.
